

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001  
Tele No.: 011-23353503/23753918, Fax: 011-23753923

File No. L-1/268/2022/CERC

Dated: 04.01.2024

**PUBLIC NOTICE**

**Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029.**

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has prepared the draft notification of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period commencing from 01.04.2024. The draft notification annexed to this notice along with recommendation of Central Electricity Authority with regard to operational norms of thermal generating station is available on the Commission's website, [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/suggestions/objections may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi -110001 or may be mailed to [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [tariff-reg@cercind.gov.in](mailto:tariff-reg@cercind.gov.in) on or before 10<sup>th</sup> February, 2024. The comments/suggestions may also be uploaded by 10.02.2024 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page w.e.f. 15.01.2024.

3. Public Hearing on the above subject is expected to be held in the second week of February, 2024. The Commission values your views and firmly believes that your participation in the public hearing will be of immense assistance in arriving at a just and fair conclusion on different issues related with determination of tariff and requests your attendance at the Public Hearing. It is desired that the person or organization interested to participate in the Public Hearing may convey advance intimation to the undersigned latest by 05.02.2024.

Sd/-  
**(Harpreet Singh Pruthi)**  
**Secretary**

Encl: As Above